

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO.HC.VII-25/2003/4538/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri B.K. Chetri,
District and Sessions Judge,
Dibrugarh, Assam.

Dated Guwahati the 2nd December, 2020.

Sub: **Station leave permission.**

Ref:- Your letter No.DJD/4233/2020 dtd 18.09.2020

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, from the morning of 29.11.2020 till the evening of 02.12.2020. The Addl. District & Sessions Judge, Dibrugarh and in his absence, the Civil Judge cum Asstt. Sessions Judge, Dibrugarh will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-25/2003/4539/A, dated 2.12.2020

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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